

ITEM NO.805

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10900-10902/2025

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

M/S. SUNSHINE TRADE TOWER PVT LTD & ANR.

Respondent(s)

FOR ADMISSION [IN THE MONTH OF APRIL 2026]

Date : 10-04-2026 These appeals were mentioned today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Soayib Qureshi, AOR

For Respondent(s) :Mr. Gaurav Agarwal, Sr. Adv. (mentioned by)
Mr. Rajesh P., AOR

Mr. Shashank Shekhar Singh, AOR

UPON being mentioned, the Court made the following
O R D E R

List the appeals in the last week of April, 2026.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR